

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1306 of 2019

IN THE MATTER OF:

Excise and Taxation Department, Sonipat, Haryana **...Appellant**

Vs

Sunstar Overseas Limited & Anr. **...Respondents**

Present:

For Appellant: Mr. Aakash Dhar Dubey, Advocate.

**For Respondents: Mr. Tushar Tyagi and Mr. Viren Sharma,
Advocates for RP.**

ORDER

10.01.2020: Learned counsel for the Appellant will serve a copy of the petition for condonation of delay on learned counsel for the Respondent in course of day.

Post the case 'for admission (fresh case)' alongwith petition for condonation of delay on **17th January, 2020.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/sk